

Central Administrative Tribunal
Principal Bench: New Delhi

R.A. No. 98/2000 In
O.A. No. 1119/96

New Delhi this the 16th day of May 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Mr. V.K. Majotra, Member (A)

R. Kapur,
S/o late Shri R.S. Kapur,
R/o 70, Paschimi Marg,
Vasant Vihar,
New Delhi-110 057.

...Applicant
None present.

Versus

1. Director of Inspection Research,
Statistics, Publications and
Public Relations (Income Tax),
Mayur Bhawan, 6th Floor,
Behind Super Bazar,
Indira Chowk,
New Delhi-110 001.
2. Director of Estates,
Nirman Bhawan, Maulana Azad Road,
New Delhi.

...Respondents

ORDER (Oral)

Smt. Lakshmi Swaminathan, Member (J)

We note that none has been appearing for the applicant in R.A. 98/2000 on the previous two dates namely, 8.5.2000 and 15.5.2000.

In the above circumstances, it appears that the applicant is no longer interested in pursuing the Review Application. R.A. is accordingly rejected.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

cc.